

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/15	TP 32/17	Hearing	433E/ 433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*Boyan Shreekrishna
Refer to Petitioner's Counsel*

*Anurag Vaishini M.C.
JSM Law Partners
M.C. Anurag*

Respondent

No representation for petitioner. Counsel for petitioner again requested some time to comply the objections.

Counsel for petitioner is directed to serve a copy of petition on the counsel for respondent appearing for Falcon Tyres.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)